

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).35884/2009

(From the judgement and order dated 30/06/2009 in CMWP No. 54809/2006
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

U.P.JAL NIGAM & ANR.

Petitioner(s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/04/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)

Mr. Pradeep Misra,Adv.

For Respondent(s)

Respondent no. 1

Mr. V.K. Shukla, Adv.
Mr. K.K. Mohan,Adv.

UPON hearing counsel the Court made the following
O R D E R

List it for final hearing on 21st April, 2011.

(DEEPAK MANSUKHANI)
Court Master

(RENU DIWAN)
Court Master